

भारत सरकार /GOVERNMENT OF INDIA कार्यालय कार्यपालक अभियंता/Office of the Executive Engineer के.लो.नि.वि., रायपुर/ C.P.W.D., Raipur, ए—विंग, भू तल/A-Wing, Ground Floor, केन्द्रीय सचिवालय भवन,/Central Secretariat Building,

सेक्टर—24, अटल नगर, नया रायपुर — 492 018/Sector-24, Atal Nagar, Naya Raipur – 492 018

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पत्र कं. 64(10) / ईई / रायपुर / 2022-23 / 2461 (भ)

रायपुर, दि. 07:/12/2022

MINUTES OF PRE-BID MEETING

Pre-bid meeting for the work of Providing Comprehensive Consultancy for "Construction of Residential Complex for Reserve Bank of India on Bank's land at Plot No. C-05, Village Nawagaon, Tehsil Arang, sector 26, Atal Nagar, Nava Raipur (C.G.). SH:- Preparation of detailed Master plan, Concept and Detailed Architectural drawings, Coordinated drawings, for building, site development and services etc. including Structural detailing, Detailed Project Report, Tender documents, walk through and obtaining of necessary approvals from RBI, CPWD, Local body and others by fulfilling of all bylaws" was held on dated 07.12.2022 at 11:00 am in the CPWD office under chairmanship of CE, CPWD, Raipur.

Tender for the above work was invited by EE, CPWD, Raipur vide letter No. 64(10)/EE/Raipur/2022-23/2206 H Raipur dated: 18.11.2022 and corrigendum-I issued vide letter No. 64(10)/EE/Raipur/2022-23/2381 H Raipur dated 02.12.2022.

The details and outcome of pre bid meeting are as under:

The following Officers were present from the CPWD Side:-

- 1. Shri Y. Naik, CE, Raipur
- 2. Shri S.R. Sahu, EE, Raipur
- 3. Shri Pushpraj Kashyap, Architect, CPWD, Raipur
- 4. Shri G.P. Vaish, AE (Admn.), CPWD, Raipur
- 5. Shri Neelesh Bamhaniya, AE (C), CPWD, Raipur
- 6. Shri N.K. Kashyap, AE (E), CPWD, Raipur

The following Officers were present from the Client Department (RBI) Side:-

- 1. Shri S. N. Mishra, DGM, Raipur
- 2. Shri Suneel Dutt Sharma, AE, Raipur

The following representative of the consultants were present in the pre-bid meeting:-

- 1. M/s DDF Consultant Pvt. Ltd.
- Sh. Sachin K. Saraswat, Architect Planner

2. M/s Vyom, Delhi

Sh. Shailendra Bhatnagar, Project Director.

The Chief Engineer welcomed all the Officers of RBI and the representative of consultants on the pre-bid meeting & following issues were discussed and decision taken towards this work:-

Sr. No.	Points	Decision taken
1.	Last date and time of Submission of Technical & financial Bid	Last date and time of Submission of Technical & financial Bid is 09.12.202 upto 3:00 pm, the agencies are required to quote their rates and upload a necessary documents upto 09.12.2022 3:00 pm.
2.	FAR and ground coverage etc.	The details of FAR and ground coverage etc. are being attached herewith for ready reference as annexure-I & II However the latest bylaws of local bodie shall be followed.
3.	Clarification regarding built up area.	The area requirement clearly mentioned in the Architect's brief sl. No. 7 NIT page No37, that the built up area provided for reference are only the area of unit excluding circulation area like balcony, sleeping-out terrace, staircase, lift lift/staircase lobby, common passages service shafts, etc.
4.	Auto CAD files of survey plan.	PDF of the land layout plan has already been uploaded in the NIT and soft copy in Auto CAD format shall be made available through e-mail if required.
5.	Submission of conceptual scheme along with drawings etc. for technical presentation. i.e. 16.12.2022 at 11:30 am	The date of submission and presentation of conceptual scheme (along with drawings - soft files and 2 sets of hardcopies) was requested to extend by the representative of consultants, but it is decided in the meeting that the date shall not be extended.
6.	Change in the built up area of grade-D flats.	01 no. grade F residence/flat are decided to extend in respect of built up area i.e. 2250 sqft. instead of 1800 sqft. as per the requirement of RBI and a separate garage shall also be provided.

कार्यपालक अभियंता के.लो.नि.वि., रायपुर

Copy to: -

1. The Chief Engineer, CPWD, Raipur with reference to the letter No. पत्र के. 23(242) / मृ. अभि—रायपुर / 2022 / 881 E दिनांक : 07 / 12 / 2022 | 2. The Executive Engineer, CPWD, Raipur for information. 3. tender-uat.cpwdcld.net

Si. Piot Area No. Range in Squ.m Sq.m Sq.m Sq.m Sq.m Land uses other than Residential: In Case of Group housing and Land uses other than Residential development the setbacks as defined in Bhumi Vikas Niayam of Chhartisgarh shall be applicable. 2 Above 0.000 3 Above 1000 4 10000 4 10000 4 10000 4 10000 Above 12 6 6 6 6 above stebacks in basement ablering to the norms minimum state. Basement shall be permitted in all group housing projects we setbacks in basement as per CG Bhumi Vikas Niyam. The entegory of Low-rise, Medhum-rise shall determined by the Authority during time of tender based on read category, frontage to water bodies' plantation' Visual (electronored.)	Si.	अंगीकृत नवा रायपुर अटल नगर विकास योजना 2031 में		अधिनियम की	धारा 23-क	3-5-5	तहत	तहत उपांतरण प्रस्ताव	स्साव
1 Above 1000 9 4.5 3 3 3 upto 2000			Si. No.	Plot Area Range in Sq.m	Front	Rear	Side-1	Side-2	Max. Height (M)
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			7	Above 2000- upto 5000	6	9	9	9	Rule 42A
			3	Above 5000- upto 10000	12	9	9	9	
Basement shall be permitted in all group housing projects with setbacks in basement adhering to the norms minimum stated. Or norms for basement as per CG Bhumi Vikas Niyam. The category of Low-rise, Medium-rise and High-rise shall be determined by the Authority during time of tender based on abur road category, frontage to water bodies/ plantation/ Visual Corriete. In Development Plan, Clause 8.4.4.2 (Group Housing) is to be removed.			4	10000 and above	12	9	9	9	
The category of Low-rise, Medium-rise and High-rise shall be determined by the Authority during time of tender based on abut road category, frontage to water bodies/ plantation/ Visual Corriete. In Development Plan, Clause 8.4.4.2 (Group Housing) is to be removed.			Baser setba	nent shall be pe cks in basement s for basement	mitted in adhering	n all gro to the ri	up housin orms min Vikas Ni	g projects imum stat atn.	with ed. Other
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			In De	velopment Plan	, Clause	8.4.4.2 (Group Ho	using) is t	o pe
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	Other Controls	91					
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अविनियम की घारा 23-क के तहत उपांतरण प्रस्ताव	Max. Height (m)	15		As per Bhumi Vikas Nivam	427		
	Proposed FAR with Premium	14		2	2.5	6	4
	Proposed Max. FAR	13		1,75	2	2.5	
	Proposed Min. FAR	12		0.5	0.5	0.5	0.5
आदि	Max. G.C. (%)	=		36	30	30	30
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विकास	Other	6					
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Use Premise (Plot Sizes)		7		Residential - Group Housing			
No.		-		~	y		